

BENCH-I

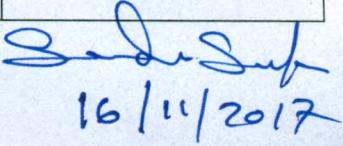
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.597/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company		Puja Agro Food Limited.		
Under Section		14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

SANDIP SARKAR J.P.CS Petitioner 
16/11/2017

ORDER

Ld. Pr. CS for the petitioner is present.

Petitioner has filed this petition for conversion of public limited to private limited company. Petitioner is directed to comply with the Rules 35 and 68 of the National Company Law Tribunal Rules, 2016 and file affidavit of compliance within 15 days from today.

Petitioner is also directed to issue notice to Registrar of Companies, West Bengal annexing the copy of the petition for filing paragraphwise comments within 30 days and to file affidavit of service within 7 days from today.

List on 08/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)